

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.103**  
CP-76/241-242(ND)/2023

**IN THE MATTER OF:**

Rajendra Nath Bhel

**.....APPLICANT/PETITIONER**

**Vs.**

Prem Nath Motors Workshop P. Ltd. & Ors.

**.....RESPONDENT**

**SECTION**

**U/s 241/242**

**Order delivered on 01.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. U.K. Singhal, Advocate.

For the Respondent :

**ORDER**

Heard the submissions made by the Learned Counsel appearing for the Applicant.

Issue fresh notice to the Respondents.

The Applicant is directed to serve notice along with a copy of this petition to the Respondents by all modes and file proof of service along with an affidavit within one week. The Respondents shall file its report affidavit within one week after receipt of notice.

List the matter on **22.05.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**